

1. The Appropriation (Railways) Vote on Account Bill, 2013.
2. The Appropriation (Railways) Bill, 2013.
3. The Appropriation (Railways) No. 2 Bill, 2013.
4. The Appropriation (Vote on Account) Bill, 2013.
5. The Appropriation Bill, 2013.
6. The Appropriation (No. 2) Bill, 2013.
7. The Jharkhand Appropriation Bill, 2013.
8. The Jharkhand Appropriation (No.2) Bill, 2013.
9. The Criminal Law (Amendment) Bill, 2013.
10. The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Bill, 2013.
11. The Appropriation (Railways) No.3 Bill, 2013.
12. The Appropriation (No.3) Bill, 2013.
13. The Finance Bill, 2013. [Placed in Library. For (1) to (13), See No. L.T.9727/15/13]

MR. CHAIRMAN: Just one minute.(Interruptions)... We are slotting a discussion on your subject.(Interruptions)... Just one minute.(Interruptions)... Hon. Members, subjects for discussion were extensively listed this morning in a meeting. After that I have talked to the hon. Prime Minister, I have talked to various other Leaders, and the hon. Leader of the Opposition. We shall have a meeting in a few minutes time in the Chairman's Chamber where we can work out an arrangement by which all the subjects which were mentioned in Chairman's meeting this morning will be slotted for discussion.(Interruptions)... Pardon.(Interruptions)... No, no, but I am giving you the opportunity.(Interruptions)... Do you want to discuss or do you want to simply agitate?(Interruptions)... There will be a discussion.(Interruptions)... Look, you say your piece, nobody is stopping you. But please allow a discussion.(Interruptions)...

Report and Accounts (2011-12) of Various IIT's and Related Paper

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Roorkee, for the year 2011-12.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, for the year 2011-12, and the Audit Report thereon, under sub-section (4) of Section 23 of the Indian Institutes of Technology Act, 1961.
- (c) Review by the Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. *See* No. L.T. 9278/15/13]
- (ii) (a) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2011-12, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 9277/15/13]
- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Delhi, for the year 2011-12.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 9280/15/13]
- (iv) (a) Annual Report of the Indian Institute of Technology Allahabad, for the year 2011-12.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. *See* No. L.T. 9283/15/13]
- (v) (a) Annual Report of the Indian Institute of Technology (IIT), Ropar, for the year 2011-12.

- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. *See* No. L.T. 9281/15/13]
- (vi) (a) Annual Report of the Indian Institute of Technology (IIT), Jodhpur, for the year 2011-12.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. *See* No. L.T. 9279/15/13]
- (vii) (a) Annual Report of the Indian Institute of Technology (IIT), Bombay, for the year 2011-12.
- (b) Review by the Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. *See* No. L.T. 9161/15/13]

Various Ordinances Promulgated by the President

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each (in English and Hindi) of the following Ordinances:—

- (i) The Indian Medical Council (Amendment) Ordinance, 2013 (No.4 of 2013) promulgated by the President on the 21st May, 2013;
- (ii) The Securities and Exchange Board of India (Amendment) Second Ordinance, 2013 (No.5 of 2013) promulgated by the President on the 29th May, 2013. [Placed in Library. *See* No. L.T. 9223/15/13]
- (iii) The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Second) Ordinance, 2013 (No.6 of 2013) promulgated by the President on the 5th June, 2013. [Placed in Library. *See* No. L.T.9237/15/13]